

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5905
ANSWERED ON:02.05.2013
IRRIGATION BY CANALS
Rama Devi Smt.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether water is not being released in several canals of Bihar due to which the farmers are facing lots of difficulties in irrigating their fields;
- (b) if so, the number of canals in which water is being released along with the number of canals in which water is not being released; and
- (c) whether water is not being released when required by the farmers and is being released when not required by the farmers, if so, the reaction of the Government thereto?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (c) Water being a State subject, planning, execution and operation and maintenance of irrigation projects are carried out by the State Governments from their own resources and as per their own requirement and priority of works. As per information received from the State Government of Bihar, during the Rabbi season 2012-13 water could not be released in various canals (Main canals-6 nos, Branch canals-34 nos. and Distributries-216 nos.) of Eastern Koshi canal and Eastern Gandak canal systems due to restoration works. However, water was released during the Kharif season 2012 in almost all canals (Main canals-18 nos., Branch canals-159 nos. and Distributaries-670 nos.) of Major Schemes like Sone, Gandak and Koshi Projects and in canals of various Medium Irrigation Schemes/ Reservoirs.